

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No. 62/230/HDB/2018
NAME OF THE COMPANY	MNRR Agri Infra Projects Pvt Ltd
NAME OF THE PETITIONER(S)	MNRR Agri Infra Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy Counsel for the Petitioner, company.		Vvram@vrgassociates.com	V. Venkata Rami Reddy

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr. V.Venkata Rami Reddy, the Learned Counsel for the Petitioner.

Issue notice to all statutory authorities and submit the same as proof.

Post the case on 02.04.2018

Member (T)

Member (J)